NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 112(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE COMPANY:

Rupak Gupta & Anr.

V/s.

M/s. Banaras House Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION REPRESENTATION **SIGNATURE** 1. MR. ARUN KATHPALIA. SR. Adv 2. Mr. YATUR MITTAL, Adu. 3. Mc. SANJANA CHARMA, Adv.

4. Mr. Ansudh Arunkumar, Adv. Resp. 4 (4) 4

Order

After hearing learned counsels for the parties for a little while and perusing the order dated 27.10.2014 passed by Hon'ble The Supreme Court in SLP No. 26561/2014, we feel that the matter needs to be heard at an early date for the additional reason that the petition is pending since 2012.

List on 23.11.2016. High up on the list.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

24.10.2016 (P.K.Sud)